

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 21

**CA No. 160/23
And
CP (CAA) No. 62/Chd/J&K/2022
(2nd Motion)
Under Section 230-232, CA 2013
R 11 NCLT 2016**

In the matter of:-

Knight Commotrade Pvt. Ltd. & Ors

And

...Transferor Company

Nandani Business Pvt. Ltd.

...Transferee Company

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 19.09.2023.

Sd/-
Court officer